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**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR  
MCRC No. 42550 of 2022  
(BAQREED Vs THE STATE OF MADHYA PRADESH)**

**Dated : 07-09-2022**

Shri Mithlesh Prasad Tripathi, learned counsel for the applicant.

Shri Shiv Kumar Shrivastava, Government Advocate for the respondent-State, with Shri Ajay Singh Chouhan, Sub Inspector, Police Station Lalbagh, District Burhanpur (M.P.).

Shri Ajay Singh Chouhan, submits that he had visited Jharkhand last week. He came back two days earlier. He had met brother-in-law of accused/applicant-Baqreed. At his instance, he had reached parents of applicant-Baqreed. He did not record any memorandum of his parents. He believed the brother-in-law, namely, Shikhauddin S/o Harud Ansari, who informed that parents of the present applicant and absconding accused Azad are not having any mobile phone or any other source of connectivity.

It is submitted that third brother was not available. He had not collected any details about the third brother including his phone number. This reflects that either the team under leadership of Shri Chouhan is unaware of the niceties of conducting investigation or they are themselves guilty of supporting the accused in their activities as part of larger conspiracy. This observation is made because Shri Chouhan is not able to answer the queries of this Court and satisfy this Court that why he had not collected details of another brother of the absconding accused Azad. He did not collect details of any other relatives of Azad. He submits that two days back, he has made a request for collecting call details of brother-in-law of Azad.

This reflects very sorry state affairs in the M.P. Police. Prima facie, they

appear to be incompetent. Higher authorities are not ready to act and take action despite several requests sent by this Court. But, as a part of its duty, again a request is made to the Director General of Police to impart proper training to the Investigating Officers as either they are lacking in training or they have other compulsion to not to nab the culprit.

Let call details be brought on record and information about absconding accused Azad within seven days.

Shri Ajay Singh Chouhan, Sub Inspector, Police Station Lalbagh, District Burhanpur (M.P.), shall remain present on the next date of listing.

List this case on 15.09.2022.



**(VIVEK AGARWAL)**  
**JUDGE**

A.Praj.